

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : K M Panneerselvam

PETITION NUMBER : CP(IB)/108(CHE)/2023

**APPLICATION NUMBER : a) IA/IBC/68/2024
b) IA(IBC)/326/2024**

ORDER

108. a. IA/IBC/68/2024 IN CP(IB)/108(CHE)/2023

108.b. IA(IBC)/326/2024 IN CP(IB)/108(CHE)/2023

Ld. Counsel Mr. A.G. Sathyanarayana for Tamilnad Mercantile Bank. Ld. Counsel Mr. V. Manivannan for Standar Chartered Bank in IA(IBC)/326/2024. Ld. PCS Mr. A.S. Sathish Kumar for the Respondents.

In this case the Respondents are directed to give reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matters for hearing on **13.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**